## ^INCENTIVES GIVEN FOR SMALL INDUSTRIES j

- 373. SHRI BANARSI DAS: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:
- (a) the number of registered small scale units in the country engaged in the processing of steel, bright bore re-rolling, and wire making:
- (b) the amount invested in these industries:
- (c) what facilities have been provided to these small-scale units; and
- (d) whether some special incentive is being given to engineering graduates to employ themselves in these industries?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI Z. R. ANSARI ): (a) As on 30th September, 1971,83,841 small scale units consuming steel have registered themselves with the State Directors of Industries

- (b) Information is being collected and will be laid on the Table of the House.
- (c) A number of facilities such as accommodation in the industrial estates, loans from the financing institutions and nationalised banks, hire purchase of machinery etc., are available to the small scale units including those engaged in this industry.
- (d) No special incentives are given to 'engineering graduates to employ themselves in this industry.

## {DEVELOPMENT OF SALT MINES IN HIMACHAL PRADESH

- 861. SHRI JAGAN NATH BHARDWAJ Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:
- (a) whether Government have any proposal to develop the salt mines in Himachal Pradesh; and
- (b) if the answer to part (a) above be in the affirmative, what steps have so far been

taken in this direction, and with what results?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT (SHRI PRANAB MUKHERJEE): (a) M/s. Hindustan Salts Limited (a Government of India undertaking) have proposals to develop the salt mines in Himachal Pradesh.

(b) M/s. Hindustan Salts Limited are developing a new mine in that State. They are also studying the feasibility of establishing a Salt Refinery in Himachal Pradesh.

## ' fManufacture of Explosives

927. SHRI PREM MANOHAR

SHRI K. C. PANDA : SHRI MAHAVIR TYAGI :

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to refer to the reply to Unstarred Question No. 1765 given in the Rajya Sabha on the 26th March, 1973 and state:

- (a) the dates on which M/s. Madhya Pradesh Udyogik Vikas Nigam Ltd., Ms. Gujarat Mineral Development Corporation Ltd., and M/s. Narendra Explosives Private Ltd., applied for the letters of intent;
- (b) the dates on which the letters of intent were issued to them;
- (c) how many other letters of intent and licences for manufacture of explosives were issued and surrendered during the past three years:
- (d) what is the estimated demand of ex plosives upto 1980 in comparison to existing production and the present annual imports thereof;
- (e) how the shortfall is proposed to be made good; and
- (f) whether Government propose to encourage small units to manufacture explosives; if so, the details of the proposals and the steps taken in this regard?

Transferred from the 4th May, 1973. {Transferred from the 11th May, 1973.